

to the provisions of this Act, an industrial company, the accumulated losses of which as at the end of any financial year have resulted in erosion of 50% or more of its peak net worth during the immediately preceding 5 financial years, shall report the fact of such erosion to the Board within a period of 60 days from the date of finalisation of the duly audited accounts.

(c) and (d) Banks and financial institutions come out with concrete proposals for the rehabilitation of sick units which are potentially viable and suggest that these be drawn as well as implemented in consultation with all the concerned agencies including the concerned State Governments and the Central Governments. After an assisted unit starts showing signs of sickness, banks and financial institutions take up diagnostic studies to examine the factors causing sickness. All the jointly financed units are allocated amongst IDBI, ICICI and IFCI on the basis of 'Lead' concept. Then, for a particular unit, the lead institution takes up intensive monitoring of its problems and works out remedial measures. In case the unit is found to be potentially viable, a package of reliefs/concessions and additional assistance for rehabilitation/modernisation/diversification is drawn up and finalised in consultation with the participating institutions/commercial banks and other concerned agencies. The Central Government and the concerned State Government give necessary reliefs wherever they consider it necessary to do so for the revival of the industry.

#### Supply of LPG to Hotels in Bangalore

1253. SHRI V. S. KRISHNA IYER: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware that small and medium hotels in Bangalore city are finding it difficult to get regular supply of LPG;

(b) if so, whether separate quota of LPG is released for hotels in Bangalore city;

(c) whether the matter for appointment of separate LPG dealers in important places of Bangalore city to supply LPG to small and medium hotels is under consideration of Government;

(d) if so, the details thereof; and

(e) if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) and (b) On account of short fall in overall availability of LPG in the country during the past few months, there have at times been temporary shortages of supplies to various markets including Bangalore city. These shortages would also have temporarily affected hotels which have been receiving LPG for their use;

(c) to (e) The oil industry is examining the feasibility of setting up separate LPG distributorships for non-domestic users.

#### Japanese assistance for Raichur Thermal Project in Karnataka

1254. SHRI V. S. KRISHNA IYER: Will the Minister of ENERGY be pleased to state :

(a) whether Government have approached Japan for financial assistance for the proposed Raichur Thermal Project's fourth unit in Karnataka;

(b) if so, the total amount of assistance sought; and

(c) the time by which the assistance is expected to be forthcoming ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c) The Raichur Unit—IV (210 MW) is under consideration for OECF loan assistance from Japan for the year 1988-89. The exact amount of assistance would be known only after the Japanese side formally agree to finance the project, at the